NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I. V.M. KARTHK

RI RALRS

Counsel for petitioner present. Counsel for R1, R4 & R5 present. No representation on behalf of other respondents. Counsels present today stated that the matter is sub judice before the High Court of Madras. Put up on 25.01.2018.

ORDER

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

-sdr

bc